

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 83 of 2010**

**04.09.2013**

Heard Mrs. PDB Buruah, the learned counsel for the petitioner as well as Mr. LD Choudhury, the learned counsel for the respondent.

List this matter before any other bench without me (i.e. Mr. S.R. Sen. J)

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 312 of 2010**

**04.09.2013**

Heard Mr. R Choudhury, the learned counsel for the petitioner as well as Mr. H. Abraham, the learned GA.

The learned GA submits that he is not prepared with the case today and sought for 1(one) week's time.

Prayer is allowed.

Mr. N Mozika, the learned counsel appearing for private respondent is present.

List this matter on 11.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 264 of 2010**

**04.09.2013**

Heard Mr. N Mozika, the learned counsel for the petitioner who informed that, the leading counsel Mr. M Chanda could not appear before this Court today due to some personal difficulties and prayed for 2(two) weeks' time to which Mr. SC Shyam, the learned senior counsel has no objection.

List this matter on 18.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 442 of 2010**

**04.09.2013**

Heard Mr. JM Thangkhiew, the learned counsel for the respondent as well as Mr. K Garod, the learned counsel for the petitioner.

Both the learned counsel prayed that the matter may be fixed after 2(two) weeks as Mr. GS Massar, the learned senior counsel is not well.

Mr. VGK Kynta, the learned counsel for the respondent District Council is present.

List this matter on 18.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 35 of 2011**

**04.09.2013**

Heard Mr. R Kar, the learned counsel for the petitioner who submits that the matter may be fixed after 2(two) weeks on the ground that some documents are yet to receive from his client to which the Mr. H. Abraham, the learned GA has no objection.

List this matter on 19.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 90 of 2011**

**04.09.2013**

List this matter on 25.09.13 as prayed by Mr. P Nongbri, the learned counsel for the petitioner.

Mr. VGK Kynta, the learned counsel for the District Council as well as Mr. H Kharmih, the learned counsel appearing for respondents No. 4 & 5 are present.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 136 of 2011**

**04.09.2013**

Heard Mr. R Kar, the learned counsel for the petitioner as well as Mr. S Dey, the learned counsel for the District Council.

Mr. ND Chullai, the learned senior counsel is not present; as a result this case could not be taken up today.

List this matter on 19.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 148 of 2011**

**04.09.2013**

List this matter on 20.09.13 as prayed for by Mr. J  
Lalsangliana, the learned counsel for the petitioner.

Mrs. NG Shylla, the learned GA is present.

JUDGE

V. Lyndem



**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 189 of 2011**

**04.09.2013**

Heard Mr. N Khan, the learned counsel for the petitioner.

Mr. VGK Kynta, the learned senior counsel appearing for respondents No. 5 & 7, Mr. P Nongbri, the learned counsel for respondents No. 4 & 6 and Mr. H Kharmih, the learned state counsel for respondents No. 1,2 & 3 prayed that the matter may be fixed after 2(two) weeks.

Prayer is allowed.

List this matter on 20.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**WP(C)(SH) No. 361 of 2011**

**04.09.2013**

None appears for on behalf of the petitioner.

Mr. SC Shyam, the learned senior counsel for on behalf of the respondent Union of India is present.

List this matter on 1.10.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**CrI. Petn. (SH) No. 64 of 2012**

**04.09.2013**

Mr. P Nongbri, the learned counsel informed the Court that Mr. HS Thangkhiew, the learned senior counsel is not present as he is busy in the other Court.

Mr. R Debnath, the learned counsel for respondent sought for 3(three) weeks' time.

Prayer is allowed.

List this matter on 25.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**CrI. Petn. (SH) No. 65 of 2012**

**04.09.2013**

Mr. P Nongbri, the learned counsel informed the Court that Mr. HS Thangkhiew, the learned senior counsel is not present as he is busy in the other Court.

Mr. R Debnath, the learned counsel for respondent sought for 3(three) weeks' time.

Prayer is allowed.

List this matter on 25.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**BA (SH) No. 114 of 2013**

**04.09.2013**

Heard Mr. DJ Saha, the learned counsel for the petitioner.

Issue notice.

Call for CD as well as for Lower Court case record.

Bail application will be considered after perusal of CD.

Since Mr. R Gurung, the learned Addl. PP is present and accepted notice, no further notice is called for.

List this matter on 9.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**BA (SH) No. 115 of 2013**

**04.09.2013**

Heard Mr. DJ Saha, the learned counsel for the petitioner.

Issue notice.

Call for CD as well as for Lower Court case record.

Bail application will be considered after perusal of CD.

Since Mr. R Gurung, the learned Addl. PP is present and accepted notice, no further notice is called for.

List this matter on 9.09.13.

JUDGE

V. Lyndem

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**MC(EP)(SH) No. 284 of 2013**

**04.09.2013**

List this matter on 17.09.13 as suggested by Mr. K. Paul, the learned counsel as well as Mr. HS Thangkhiew, the learned senior counsel.

JUDGE

V. Lyndem